

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO - 2597
ANSWERED ON 09/03/2026

Central Assistance under Samagra Shiksha Scheme in Tamil Nadu

2597. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government is aware that central assistance under the Samagra Shiksha Scheme to Tamil Nadu remains pending for 2024–25 and if so, the details of funds sanctioned, released and pending during the last three years, year-wise;

(b) whether it is a fact that approximately Rs. 3,548 crore remains pending to Tamil Nadu, including about Rs. 2,152 crore relating to the 2024–25 share and if so, the reasons therefor;

(c) whether any conditions relating to adoption of National Education Policy (NEP) components or PM SHRI scheme participation have been linked to fund release under Samagra Shiksha and if so, the details thereof; and

(d) whether the Government proposes to release the pending funds to ensure continuity of school education support for students and teachers in the said State and if so, the timeline fixed for the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) to (d): The subject 'Education' is in List-III (Concurrent List) of the Seventh Schedule of the Constitution of India. National Education Policy, 2020 (NEP, 2020) is the first education policy of the 21st century and envisions a massive transformation in the education system. The Ministry of Education, Government of India is committed to ensuring that every child, in every corner of the country has access to the transformative benefits of NEP, 2020. Samagra Shiksha was revamped in 2021 to align with the provisions of NEP, 2020. Thus, implementation of Samagra Shiksha is implementation of NEP 2020. Similarly, PM SHRI Scheme, launched in September 2022, aims to showcase all the components of NEP 2020 by developing selected schools as exemplar schools and to provide leadership to other schools in the neighbourhood. However, the State of Tamil Nadu has not signed the MoU for PM-SHRI. While most of the States are implementing NEP, 2020, Tamil Nadu is not implementing it in its entirety.

Under the Centrally Sponsored Scheme Samagra Shiksha, funds are allocated to States and Union Territories, including the State of Tamil Nadu, based on the approval of the respective Annual Work Plan & Budget (AWP&B) by the Project Approval Board (PAB), and in accordance with the prescribed fund-sharing pattern, guidelines, and availability of funds. The release of Central share depends on the submission of the utilisation certificates, audit reports in respect of funds released earlier, physical and financial progress reports, State contributions and compliance with the scheme norms. Though implementation of Samagra Shiksha is implementation of NEP, 2020 and the Government of Tamil Nadu has not agreed to implement NEP, 2020 in its entirety, keeping in view the larger perspective as well as educational needs of the children of Tamil Nadu, Department of School Education & Literacy (DoSEL) decided to release admissible Central share of the 'RTE Entitlements' component of Samagra Shiksha. Accordingly, Central share of Rs. 538.39 crore, comprising Rs.362.81 Crore for FY 2024-25 and Rs.175.58 Crore as 1st and 2nd instalments for FY 2025- 26, has since been released to the Government of Tamil Nadu under the 'RTE Entitlements' component and the remaining amount admissible for FY 2025-26 under this component will be released subject to fulfilment of standard terms and conditions.

Details of funds allocated and released to State Government of Tamil Nadu under Samagra Shiksha, during the last three financial years, are as under:-

Financial Year	(In Crore Rupees)	
	Funds Allocated (Central Share)	Funds Released (Central Share)
2023-24	2120.25	1871.96
2024-25	2151.59	362.81*
2025-26	1896.42	175.58 (As on 05.03.2026)

*Released in FY 2025-26.
